

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 12437/2024

NAFEES AHMAD (DEAD) BY LRS

Appellant(s)

VERSUS

GHULAM MOHD.

Respondent(s)

Date : 17-12-2025 This appeal was called on by way of mentioning today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) : M/S. Shakil Ahmad Syed, AOR

For Respondent(s) : Mr. Vivek Sharma, AOR

UPON mentioning, the Court made the following
O R D E R

1. On being mentioned by M/s. Shakil Ahmad Syed, Advocate-on-Record on behalf of the petitioner, IA No. 321004 of 2025 in Civil Appeal No. 12437 of 2024 is taken on Board.

2. Let the IA not be deleted from the cause list of 05.01.2026.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
ASSISTANT REGISTRAR